

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA  
UNSTARRED QUESTION NO. †826  
TO BE ANSWERED ON 23.07.2018

**Education for Differently Abled Students**

†826. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to formulate a policy to ensure compulsory education for differently abled children including blind and mentally retarded children;
- (b) if so, the details thereof and the funds allocated for the said scheme;
- (c) the time by which the said scheme is likely to be implemented; and
- (d) whether there is any proposal regarding setting up of special schools for physically disabled students and if so, the details thereof?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF HUMAN**  
**RESOURCE DEVELOPMENT**  
**(SHRI UPENDRA KUSHWAHA)**

(a), (b) & (c) :- As per Section 3 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, every child including children with disability, in the age group of 6-14 years, has the right to pursue free and compulsory elementary education in a neighbourhood school.

The erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA) at elementary level and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) at secondary level implemented the Inclusive Education (IE) programmes for CwSN, including children with visual impairment and intellectual disability (mental retardation). The Central Government has launched Samagra Shiksha - an integrated scheme for school education, from 2018-19, which addresses the educational needs of CwSN as a continuum from pre-school to senior secondary level, in an inclusive environment.

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Details of funds allocated for CwSN under Inclusive Education (IE) component of SSA and IEDSS component of RMSA during the last three years are as under:-

(Rs. in crores)

S. No.	Year	Inclusive Education component of SSA	IEDSS component of RMSA	Total Allocation
1.	2015-16	547.71	225.60	773.31
2.	2016-17	572.77	252.03	824.81
3.	2017-18	544.78	323.14	867.91
	Total	1665.26	800.77	2466.03

(d):- The RTE Act, 2009 promotes inclusive education upto elementary level where all children must avail of education in a neighbourhood school in an inclusive setting. There is no proposal in the Department of School Education & Literacy for setting up of special schools for physically disabled students.

As informed by the Department of Empowerment of Persons with Disabilities (D/o EPwD), there is no proposal to set up special schools for students with disabilities. However, D/o EPwD provides financial assistance to NGOs which are running special schools for children with disabilities.

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